

BENCH-II

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.148/2015

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th July, 2017, 10.30 A.M

Name of the Company		Tara Jain & Anr -Versus- The Jain China Clay Mines Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. JISHNU SAHA, SR. ADVOCATE
2. MR. SABYASACHI CHOWDHURY, ADVOCATE
3. MR. DEEPAATH ROY CHOWDHURY, ADVOCATE
4. MR. RAJARSHI DUTTA, ADVOCATE
5. MS. SHYANTEE DATTA, ADVOCATE
6. MS. SAMANTA DAS CHOWDHURY, ADVOCATE

RESPONDENTS
20/07/17

[Signature]

- i) AKHILESH KUMAR SHRIVASTAVA, ADVOCATE
- ii) AKASH SHARMA / PCS

PETITIONERS
20/07/2017
[Signature]
20.7.17

20 07 2017- C.P.No.148/2015 – Tara Jain & Anr. Vs. The Jain China Clay Mines
Pvt. Ltd. & Ors.

ORDER

Ld. Lawyers on behalf of the petitioners as also respondent(s) are present.

Fixed on 01.08.2017.

sd.
MANORAMA KUMARI
MEMBER(J)